

ITEM NO.38

COURT NO.9

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 9547/2017

RAMESH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 09-04-2018 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE S. ABDUL NAZEER
[IN CHAMBERS]

For Petitioner(s)

Ms. Vanshaja Shukla, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay in filing spare copy is condoned.

(POOJA SEHGAL)
SENIOR PERSONAL ASSISTANT

(RENUKA SADANA)
ASST.REGISTRAR